

Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in INR)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	NA
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	2	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	3	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	4	NA
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	NA
6	Operational creditors (Employees)	-	-	-	-	-	-	-	6	NA
7	Operational creditors (Government Dues)	-	-	-	-	-	-	-	7	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	16,41,705	1	6,54,315	-	-	9,87,390	8	Principal amount admitted in full
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	NA
Total		1	16,41,705	1	6,54,315	-	-	9,87,390		

Annexure-1

Name of the corporate debtor: PLUS LAB SYNC PRIVATE LIMITED

Date of commencement of CIRP: 15th November, 2021

List of creditors as on: 28th March, 2022

List of secured financial creditors belonging to any class of creditors

(Amount in INR)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that maybe set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
NA														

Annexure-2

Name of the corporate debtor: PLUS LAB SYNC PRIVATE LIMITED

Date of commencement of CIRP: 15th November, 2021

List of creditors as on: 28th March, 2022

List of unsecured financial creditors belonging to any class of creditors

(Amount in)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
NA													

Annexure – 3

Name of the corporate debtor: PLUS LAB SYNC PRIVATE LIMITED

Date of commencement of CIRP: 15th November, 2021

List of creditors as on: 28th March, 2022

List of secured financial creditors belonging to any class of creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that maybe set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
NA														

Annexure – 4

Name of the corporate debtor: PLUS LAB SYNC PRIVATE LIMITED

Date of commencement of CIRP: 15th November, 2021

List of creditors as on: 28th March, 2022

List of unsecured financial creditors belonging to any class of creditors (other than financial creditors belonging to any class of creditors)

(Amount in INR)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that maybe set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
NA														

Annexure – 5

Name of the corporate debtor: PLUS LAB SYNC PRIVATE LIMITED

Date of commencement of CIRP: 15th November, 2021

List of creditors as on: 28th March, 2022

List of Operational creditors (Workmen)

(Amount in INR)

Sl. No.	Name of authorised representative, if any	Name of work man	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
NA													

Annexure – 6

Name of the corporate debtor: PLUS LAB SYNC PRIVATE LIMITED

Date of commencement of CIRP: 15th November, 2021

List of creditors as on: 28th March, 2022

List of operational creditors (Employees)

(Amount in INR)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
NA													

Annexure – 7

Name of the corporate debtor: PLUS LAB SYNC PRIVATE LIMITED

Date of commencement of CIRP: 15th November, 2021

List of creditors as on: 28th March, 2022

List of operational creditors (Government dues)

(Amount in INR)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
NA													

Annexure – 8

Name of the corporate debtor: PLUS LAB SYNC PRIVATE LIMITED

Date of commencement of CIRP: 15th November, 2021

List of creditors as on: 28th March, 2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in INR)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that maybe set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Dr. Jariwala Laboratory Diagnostics LLP	18-12-2021	16,41,705	6,54,315	Unsecured	-	-	No	100	-	-	-	9,87,390	Principal amount is admitted in full
Total			16,41,705	6,54,315									9,87,390	

Annexure – 9

Name of the corporate debtor: PLUS LAB SYNC PRIVATE LIMITED

Date of commencement of CIRP: 15th November, 2021

List of creditors as on: 28th March, 2022

List of other creditors (Other than financial creditors and operational creditors)

(Amount in INR)

Sl. No	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?					
NA													